

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – COURT NO.2

Hon'ble Shri Justice M.S. Nambiar
Judicial Member

Date: 20-09-2017
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 207 of 2017 (SZ)	A.Ayubkan Kancheepuram and 2 others Vs State of Tamil Nadu Rep.,by Secretary to Government, Highways Department, Secretariat, Chennai and 4 others	M/s. A.Karthikesan A.Praveen Kumar, M.Meenatchi T.Sivaraman Counsel for Applicant	For Admission
2	M.A.No.126 of 2017(SZ) IN Application No.57 of 2017 (SZ)	Shivakumar Yelahanka Bangalore Vs Heritage Estate Apartment Owners Association Yelahanka Bangalore and 10 others	Mr. Shivakumar Party In Person M/s. Yogendran for R1 M/s.M.R.Gokul Krishnan for R2 & R7 M/s. Devraj Ashok for R3,R5,R6,R10 M/s. Ajay Nandalike Manu.K, Tanya Elizabeth John, Yasodhar Hedge, Meena Rao, Suhaas R.Shenoy, Subhang Nair, Akshya Ramadurai for R4 M/s. K.G.Vasudevan, H.S.Sachidanand, Naresh Vassudhev & Praveen Sethia for R8 M/s. T.V.Sekar for R9 M/s. Giridhar & Sai, Y.Kavitha, Prasanna Durai for R11	For Impleading

3	Application No.281 of 2013 (SZ)	People for cattle in India, Rep. by its Trustee G.Arun Prasanna Vs Commissioner, Corporation of Chennai and 14 others	M/s. Kaushik N Sharma Counsel for Applicant M/s. R.Suryaprakash for R1 M/s. M.K. Subramanian P.Velmani for R2, R3, R5, R6 & R 15 M/s E.Manoharan for R4, R7, R9 & R10 M/s. H. Yasmeen Ali for R8, R11 to R13 M/s. D.S. Ekambaram and B. Jayalakshmi for R14	For Report
4	Application No. 115 of 2016(SZ)	Human Rights & Consumer Protection Cell Trust – Regd. No. 1/1V/2014 Rep. by its Chairman, Thakur Rajkumar Singh, Serilingampally, Hyderabad Vs The State of Telangana, Rep. by its Chief Secretary, Hyderabad, Telangana State and 5 others	Mr. Thakur Rajkumar Singh Party in person Mrs. H.Yasmeen Ali for R1, R4 & R6 Mr. T.Sai Krishnan for R2 & R3 M/s. D.Sreenivasan K.Prakash for R5	For Arguments
5	Application No. 205 of 2016 (SZ)	P.B.Suresh Babu, Pathanamthitta Dist., Kerala State – 689 693 Vs Sudheer Skumaran Pathanamthitta Dist., Kerala State – 689 693 and 8 others	M/s Varghese K.Paul John Mathew Therezhath Counsel for Applicant M/s.S.Muhammad Haneef M.H.Asif Ali for R1, R2 M/s Vidyalakshmi vipin for R3 M/s.VK.Remasmrithi for R4, R5,R8,R9 M/s. K.F.Manavalan, Bijesh Thomas, Annamma.K for R6 M/s.M.Sumathi for R7	For Arguments

6	Application No. 229 of 2016 (SZ)	M.Gobineelan, Sirumugai, Coimbatore – 641 302 Vs The Chairman, The Tamil Nadu Pollution Control Board,Guindy, Chennai and 3 others	M/s. N.Stalin K.Myilsamy Counsel for Applicant Mr.A.Ilango for R1,R2 M/s. M.K Subramanian, P.Velmani for R3 E.Manoharan for R4	For Arguments
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For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar